

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 135 OF 2024**

IN THE MATTER OF:

Khusbu Singh

.....PETITIONER

VERSUS

State of Uttar Pradesh

.....RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 10.01.2025)

Khusbu Singh

Radhakrishna Enclave, Plot No. 06, Akash Nagar,
Govind Puram, Ghaziabad-201015
Phone: 9910837555

.....PETITIONER

VERSUS

1. State of Uttar Pradesh

Through Secretary,
Ministry of Environment, Forest & Climate Change, Lucknow,
Indira Bhawan, Gomti Nagar, Lucknow, Uttar Pradesh 226010
Email: roc.lko-mef@nic.in

Respondent No.1

2. Uttar Pradesh Pollution Control Board,

Through Member Secretary, PICUP Bhawan,
B-Block, 3rd Floor, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010
Email: ms@uppcb.in

Respondent No.2

3. District Magistrate, Prayagraj (Allahabad),

Collectorate Building, Civil Lines, Prayagraj, Uttar Pradesh 211001
Email: dmail@nic.in

Respondent No.3

4. District Magistrate, Bhadohi (Sant Ravidas Nagar),

Collectorate Building, Bhadohi, Sant Ravidas Nagar, Uttar Pradesh 221401
Email: dmsrn@nic.in

Respondent No.4

5. District Magistrate, Mirzapur,

Collectorate Building, Mirzapur, Uttar Pradesh 231001
Email: dmmir@nic.in

Respondent No.5

6. Ministry of Environment, Forest & Climate Change, New Delhi

Through its Secretary, Indira Paryavaran Bhawan,
Jor Bagh Road, New Delhi 110003
Email: secv-moef@nic.in

Respondent No.6

7. Principal Chief Conservator of Forests (Wildlife), Lucknow,

Uttar Pradesh, 17 Rana Pratap Marg, Lucknow, Uttar Pradesh 226001
Email: pecf-up@nic.in

Respondent No.7

8. Directorate Geology & Mining, U.P., Lucknow

Khanij Bhawan 27/8, Raja Ram Mohan Rai Marg, Lucknow-226001
Email: mos-mines@gov.in/secv-mines@nic.in

Respondent No.8

9. Rana Pratap Singh

Son of Gajraj Singh, Resident of Village Balanpur,
Jangi Ganj, Tehsil Gyanpur,
District Bhadohi-221304 U.P.

Respondent No. 9

10. Girdhari Prasad Pathak

Resident of Village Mahera, Tehsil Bara,
District Prayagraj-212107 U.P.

Respondent No. 10

11. Vijay Kumar Singh

Resident of Dubar Kalan Lalgang
District Mirzapur-231211 U.P.

Respondent No. 11

12. M/s Prakash

Through his proprietor Prakash Chandra Shukla
Son of Lal Chandra Shukla Resident of Village Permanandpur,
Tehsil Handiya, District Prayagraj-221503 U.P.

Respondent No. 12

13. M/s Mahip Construction

Through his proprietor Shri Mahip Singh
Son of late Shesh Pratap Singh Resident of Bisenkapura,

- Post Dahariya Urva, Tehsil Meja,
District Prayagraj-212302 U.P **Respondent No.13**
- 14. Shrimati Shakuntala**
W/o of Shri Punjab Singh resident of Village Bisenpur,
Post Dahariya, Police Station Meja,
District Prayagraj-212305 U.P **Respondent No. 14**
- 15. M/s Singh Construction**
Through his proprietor Shri Dheeraj Singh
Son of Shri Kamlakar Singh resident of Village and Post Ghurpur,
Tehsil Bara Distrcit Prayagraj-212111 U.P **Respondent No.15**
- 16. M/s Gyatri Construction**
Through its proprietor Shrimati Gyatri Singh
Resident of Phase-2, Soyepur, Pandeypur
District Varanasi-221001 U.P **Respondent No. 16**
- 17. Arun Kumar Singh**
Son of Dharmender Pratap Singh Resident of Village Mandakhas,
Police Station Tappa Manda, Tehsil Meja,
District Prayagraj-212302 U.P **Respondent No.17**
- 18. State Level Environment Impact Assessment Authority (SEIAA), U.P.**
Directorate of Environment, U.P.
Vineet Khand-1, Gomti Nagar, lucknow-226010
Email: doeuplko@yahoo.com **Respondent No.18**
- 19. Divisional Forest Officer, Bhadoi**
(Sant Ravidas Nagar) कार्यालय प्रभागीय वनाधिकारी
Jorai, Uttar Pradesh-221304
Email: dfosr-up@nic.in **Respondent No. 19**
- 20. District Forest Officer, Mirzapur**
Civil Lines Road, Forest Office Road, Mirzapur, Uttar Pradesh 231001
Email: maneeshmittal@gmail.com./pccf-up@nic.in **Respondent No. 20**
- 21. District Forest Officer, Prayagraj**
E-17/18, Industrial estate, naini, Allahabad, Prayagraj - 211009, Uttar Pradesh
Email: dcdi-allbad@dcm sme.gov.in **Respondent No. 21**